

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**I.A. No.10/2015 in
Petition No. 341/SM /2013**

Subject : Regulatory oversight of the management and governance of Indian Energy Exchange Limited (IEX)

Date of hearing : 9.4.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Respondents : Indian Energy Exchange Limited (IEX)
Financial Technologies India Ltd.(FTIL)

Parties present : Ms. Ranjita Ramachandran, Advocate, IEX
Ms. Shruti Bhatia, IEX
Shri Vishrov Mukherjee, Advocate, FTIL

Record of Proceedings

Learned counsel for the Financial Technologies India Ltd. (FTIL) requested the Commission to adjourn the matter due to personal difficulty. Request was allowed by the Commission.

2 The Commission directed to list the matter on 16.4.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**